

Shri Anil K. Chanda: I think this question should be directed to the Education Ministry because they are dealing with this matter.

Shri C. D. Pande: May I know if this move on the part of the Soviet Government is purely academic or it has any political motive behind it?

Shri Anil K. Chanda: I am afraid I do not know the motives of that Government.

Shri R. P. Garg: May I know if the Government have any plans to celebrate the centenary of the Freedom Movement, that is, the Indian Sepoy Mutiny of 1857?

Shri Jawaharlal Nehru: The Government as such has formulated no such plans up till now, but I am given to understand that the Congress Organisation has decided to celebrate it in various ways.

Shri Kamath: Does the Government of Free India refer to this great historic event of 1857 as the Indian Sepoy Mutiny even today, as the British imperialism used to do, or in a different manner, by a different appellation, as War of Independence?

Shri Jawaharlal Nehru: It is both.

Mr. Speaker: The question was put in that form.

Shri R. P. Garg: Is there going to be any commemoration volume?

Shri Jawaharlal Nehru: A big prize has been suggested for the volume that is ultimately chosen.

EXPLOSIVES

*836. **Shrimati Ila Palchoudhury:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether the report of the Committee of Experts to examine and advise on the conditions relating to the handling of explosives, ammunition and other dangerous goods at the Indian Ports and Harbours which was submitted last year has since been considered by Government;

(b) if so, the nature of recommendations made by the Committee;

(c) whether these recommendations have been accepted and put into force; and

(d) if not, the reasons therefor?

The Parliamentary Secretary to the Minister of Works, Housing and Supply (Shri P.S. Naskar): (a) to (d). The Committee has suggested various improvements in the methods of handling of explosives and other dangerous goods at the major Indian ports. These require detailed and careful consideration, in consultation with the various Port Trusts concerned, as also the Ministries of Transport, Railways and Defence. This consideration has not yet been completed.

Shri Bansal: May I know if it has been brought to the notice of the Ministry that cigarette lighter bulbs are being included in explosives and that recently a small consignment which came was ordered to be destroyed?

Shri P. S. Naskar: We have no such information.

Shrimati Ila Palchoudhury: Is it a fact that explosives that are stolen have been transferred to Goa and Pakistan? Is Government aware of it?

Shri P. S. Naskar: No, Sir.

Chit LANDS

*837. **Shri Wodeyar:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that no agreement about the exchange of 'Chit' lands has yet been arrived at between the Governments of India and Pakistan;

(b) if so, what are the reasons for the non-settlement; and

(c) what is the total acreage of Indian and Pakistan 'Chit' lands together with their number?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) to (c). The area of Indian "Chit" lands